

adulteration in petrol and supply of underweight LPG cylinders in Delhi, Gujarat and Uttar Pradesh during each of the last three years;

(b) the number of dealers against whom action has been taken;

(c) whether the Government have exonerated the quality persons in several cases after issuing warning to them; and

(d) if so, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF THE PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) (a) The requisite information is as under:—

Retail Outlet:—

State	1990-91	1991-92	1992-93
Delhi	-	-	-
Gujarat	-	-	-
Uttar Pradesh	-	1	-

LPG Agencies

State	1990-91	1991-92	1992-93
Delhi	-	2	7
Gujarat	2	2	-
Uttar Pradesh	3	-	3

(b) One retail outlet has been terminated. Action was taken under the Mar-

keting Discipline Guidelines against 19 LPG agencies.

(c) No, Sir.

(d) Does not arise.

[*English*]

LPG Plants

3359. SHRI G. DEVARAYA NAIK:
DR. KARTIKESWAR
PATRA:
SHRI V. SREENIVASA
PRASAD:
SHRI TARA CHAND
KHANDELWAL:
SHRI KODIKKUNNIL
SURESH:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the allocation made for setting up to LPG plants during the Eighth plan period at several places in the country;

(b) the progress made so far in each plant, plant-wise; and

(c) what would be the capacity of these plants?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) to (c): Information is being collected and will be laid on the Table of the House.

[*Translation*]

Flood Control

3360. SHRI SURYA NARAYAN SINGH: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Government of Bihar has sent any scheme to the Union Government for control of flood and erosion;

(b) if so, the details thereof; and

(c) the steps taken by the Union Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) to (c) During last 3 years 19 schemes have been received from Government of Bihar. After their examination observations have been sent to State Government for carrying out necessary modifications. Further examination of the replies received in September, 1993 for only one scheme namely Pun Pun right bank scheme costing Rs. 819.1 lakh has not been completed.

[English]

White paper on Terrorism and Insurgency

3361. SHRI RAM KAPSE:
SHRI SHANKERSINH
VAGHELA:
SHRI ATAL BIHARI
VAJPAYEE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government propose to publish a white paper on the origin and growth of terrorism and insurgency and the series of bomb blasts which occurred in various parts of the country especially in the metropolitan cities in the recent past;

(b) if so, the details thereof;

(c) whether the Government have formulated any policy frame-work to check the menace of terrorism and insurgency; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): (a) No, Sir.

(b) Does not arise.

(c) and (d) Under the VIIth Schedule to the Constitution, 'Public Order' and 'Police' are State subjects. It is for the concerned State Governments to devise various methods and take concrete steps in this regard. At the Central level, action is taken to facilitate coordination of the anti-terrorist operations of different States and to improve flow of information useful for control of terrorist/insurgent activities among the States. Further, help is being provided to the State Governments in terms of financial assistance for modernisation of police, supply of improved weapons, deployment of para-military forces etc.

Medicines to CGHS Beneficiaries

3362. SHRI SURESHANAND SWAMI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the system of providing medicines to the CGHS beneficiaries which are not available in the CGHS dispensary;

(b) whether the Government are aware that due to the indent system which